GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 274

TO BE ANSWERED ON THE 19TH NOVEMBER, 2019/ KARTIKA 28, 1941 (SAKA) INCREASING COMMUNAL RIOTS

274. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether communal riots are increasing in the country over the past years;
- (b) if so, the number of communal riots in the country during the last three years and the current year, year and State-wise;
- (c) the number of deaths or other casualties reported in such riots during the said period, year and State-wise;
- (d) whether as per NCRB, the recorded incidents of agrarian riots jumped 327 per cent during the last two years and current year; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a) to (c) The incidents of communal violence show a declining trend in the country. "Public Order" and "Police" are State subjects as per the provisions of the Constitution. The responsibility of maintaining law and order including dealing with communal violence and maintaining relevant data rests with the respective State Governments. However, Government of India monitors the internal security and law and order situation in the country, and issues appropriate advisories from time to time to maintain peace, public tranquility and communal harmony. Government also deploys CAPFs to aid and assist State Governments in this regard.
- (d) & (e) The available information does not show such a trend.
